

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
AT AMARAVATI**

**SUB: ANDHRA PRADESH STATE LEGAL SERVICES AUTHORITY -
Prajwala, NGO - Nomination of 25 Judicial Officers to participate
in online training programme on "Hand Book on Human
Trafficking" scheduled to be held 28.08.2021 (Saturday) - Orders
- Issued.**

- READ:** 1. Letter Roc.No.2137-E1/APLSA/Estt/2021, dated 06.08.2021 from the
Member Secretary, Andhra Pradesh State Legal Services Authority.
2. High Court's Letter Roc.No.213/SO/2021, dated 13.07.2021.
3. Lr.No.14/CF/Praj/2021, dated 08.04.2021 from the General Secretary Prajwala.

ORDER ROC.NO.616/2021-B.SPL: DATED:26.08.2021

Having considered the circumstances stated in the letter of the
Member Secretary, Andhra Pradesh State Legal Services Authority,
Amaravati, under reference 1st read above, High Court made the following
order:-

The following Judicial Officers are nominated to participate online
training programme on "Hand Book on Human Trafficking" scheduled to be held
on 28.08.2021 (Saturday).

SL. NO.	NAME OF THE OFFICER	DESIGNATION
NELLORE DISTRICT		
1.	Sri M.Srinivasulu Naik	Secretary, District Legal Services Authority, Nellore.
2.	Smt. E.Prasuna	II Addl. Junior Civil Judge (Juvenile Court), Nellore.
3.	Smt. Fazunnisa Shaik	Addl. Junior Civil Judge, Sullurpet.
4.	Sri Yalamarathi Srinivasa Rao	Junior Civil Judge, Udayagiri.
PRAKASAM DISTRICT		
5.	Smt. P.Gayathri	II Addl. Junior Civil Judge (Juvenile Court), Ongole.
6.	Sri Tammineni Venkateswarlu	Prl. Junior Civil Judge, Addanki.
7.	Sri Abdul Rahman Shaik	Addl. Junior Civil Judge, Markapur.

SRIKAKULAM DISTRICT

8.	Smt. P.Annapurna	Judge, Family Court-cum-III Addl. District and Sessions Judge, Srikakulam.
9.	Smt. K.Jaya Lakshmi	Secretary, District Legal Services Authority, Srikakulam.
10.	Ms. Kandikatla Rani	I Addl. Junior Civil Judge (Juvenile Court), Srikakulam.
11.	Ms. J.Sowmya Sosphine	Judicial Magistrate of First Class, Special Mobile Court, Srikakulam.

VISAKHAPATNAM DISTRICT

12.	Sri K.Rama Srinivasa Rao	Special Court for trial of Offences under the Protection of Children from Sexual Offences act, 2012 (POCSO ACT) Visakhapatnam.
13.	Sri L.Venkateswara Rao	I Addl. Chief Metropolitan Magistrate, Visakhapatnam.
14.	Ms. Nirupa Bhanj Deo	II Addl. Junior Civil Judge, Anakapalle.
15.	Smt. N.Reddy Prasanna	Prl. Junior Civil Judge, Narsipatnam.
16.	Smt. D.Sri Bharani	Addl. Junior Civil Judge, Yelamanchili.


VIZIANAGARAM DISTRICT

17.	Smt. M.Madhuri	Judge, Family Court-cum-III Addl. District and Sessions Judge, Vizianagaram.
18.	Smt. V.Lakshmi Rajyam	Secretary, District Legal Services Authority, Vizianagaram.
19.	Sri P.Nageswar Rao	Prl. Junior Civil Judge, Bobbili.
20.	Sri A.Ramesh	Prl. Junior Civil Judge, Parvathipuram.
21.	Sri D.Dhanaraju	Junior Civil Judge, Salur.

WEST GODAVARI DISTRICT		
22.	Smt. A.Mary Grace Kumari	Special Court for trial of Offences under the Protection of Children from Sexual Offences act, 2012 (POCSO ACT) West Godavari at Eluru.
23.	Smt. M.Prameela Rani	II Addl. Junior Civil Judge (Juvenile Court) Eluru.
24.	Sri Shaik Ibrahim Sharif	Junior Civil Judge, Chintalapudi.
25.	Smt. P.Bhanu Sai	Addl. Junior Civil Judge, Palakole.

The Principal District Judges are requested to make necessary incharge arrangements.

Meeting ID, Passcode and training schedule will be communicated to the Principal District Judges in due course.


 26.08.21
REGISTRAR (RECRUITMENT)
FAC REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's Website)
3. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati, High Court Premises.
4. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
5. The Section Officer, Computer Section, High Court of Andhra Pradesh.